

LOK SABHA

UNSTARRED QUESTION NO. 5871
TO BE ANSWERED ON 10TH APRIL, 2017

PETROLEUM BY-PRODUCTS

5871. SHRI M.K. RAGHAVAN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of by-products derived from crude oil and their utilisation along with revenue earned by petroleum companies therefrom, company/product-wise;
- (b) whether the oil companies take into consideration the revenue generated from the retail sale of petroleum by-products while calculating oil prices and if so, the details thereof;
- (c) whether the Government proposes to amalgamate the revenue of both these products and change the retail oil prices accordingly; and
- (d) if so, the details thereof along with the steps taken in this regard and if not, the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (स्वतंत्र प्रभार)
(श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) to (d): Refineries process crude oil and produce a wide range of petroleum products. Some of the major products are Petrol, Diesel, LPG, Kerosene, Aviation Turbine Fuel, Lube Oil Base Stock (LOBS) and Bitumen.

Pricing of petroleum products, except Subsidized Domestic LPG and PDS Kerosene, is deregulated and Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of these products in line with their international prices and other market conditions. The Government continues to modulate the effective cost to consumer for Subsidized Domestic LPG and Retail Selling Price (RSP) of PDS Kerosene.

The Turnover of the Public Sector OMCs since 2014-15 and onwards is given as under:-

(Rs. Crore)

Particulars	2014-15	2015-16	2016-17 (April –December 2016)
IOCL	4,36,390	3,49,321	3,18,092
HPCL	2,06,380	1,79,281	1,54,821
BPCL	2,37,905	1,89,098	1,75,880